

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Appeal 2055/(MAH)/2013
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

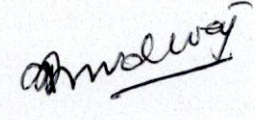
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2016

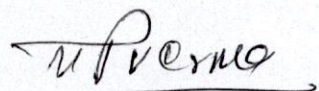
NAME OF THE PARTIES: Mr. Narendra Kumar Dhoot
V/s.
M/s. Premier Limited

SECTION OF THE COMPANIES ACT: 58A(9) of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
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10. Adv Ankit Lohia
a/w Adv Dhanyashree
Jadeja and Adv
Omkar Bade ib
Desai & Diwanji
Adv. for M/s. Premier
Ltd.

2. M. S. BHARDWAJ ACW for R.O.C. 

3. V. P. VERMA Adv. for
applicant 

Order

Company Appeal No. 2055/58A(9)/CLB/MB/MAH/2013

At request of the parties, list this matter for hearing on 19.1.2017

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)